

**IN THE INCOME TAX APPELLATE TRIBUNAL
[DELHI BENCH: "E" NEW DELHI]**

**BEFORE SHRI N. K. BILLAIYA, ACCOUNTANT MEMBER
AND
SHRI KULDIP SINGH, JUDICIAL MEMBER
(THROUGH VIDEO CONFERENCING)**

**I.T.A. No. 3378/Del/2016
Assessment Year : 2012-13**

M/s Friends Auto (India) Ltd., C/o. M/s. R R A TAXINDIA, D-28, South Extension, Part-I, New Delhi – 110 049. PAN : AAACF1926D (APPELLANT)	Vs	DCIT, Central Circle : II, Faridabad. (RESPONDENT)
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Assessee by	Shri Deepesh Garg, Adv.;
Department by	Shri M. Barnwal, Sr. D.R.;

Date of Hearing	16.12.2020
Date of Pronouncement	16.12.2020

ORDER

PER N. K. BILLAIYA, A. M. :

This appeal by the assessee is preferred against the order of the Commissioner of Income Tax (Appeals)-3, Gurgaon, dated 23.03.2016 pertaining to assessment year 2012-13.

2. At the very outset, the Counsel for the assessee stated that the appellant has contemplated to settle the dispute under Vivad se Vishwas Scheme, 2020 and, therefore, the appellant may be allowed to withdraw the appeal.

3. The Departmental Representative did not raise any objection.
4. On the statement of the Counsel the appeal is dismissed as withdrawn with a liberty to the appellant to approach the Tribunal if for some reason the dispute could not be settled under Vivad se Vishwas Scheme.
5. Decision announced in the open court in the presence of both the representatives.

**Sd/-
(KULDIP SINGH)
JUDICIAL MEMBER**

**Sd/-
(N. K. BILLAIYA)
ACCOUNTANT MEMBER**

Dated : 16/12/2020.

MEHTA

Copy forwarded to:

1. Appellant
2. Respondent
3. CIT
4. CIT(Appeals)
5. DR: ITAT

ASSISTANT REGISTRAR
ITAT NEW DELHI

Date of dictation	16.12.2020
Date on which the typed draft is placed before the dictating Member	16.12.2020
Date on which the typed draft is placed before the Other Member	16.12.2020
Date on which the approved draft comes to the Sr. PS/PS	16.12.2020
Date on which the fair order is placed before the Dictating Member for pronouncement	16.12.2020
Date on which the fair order comes back to the Sr. PS/PS	16.12.2020
Date on which the final order is uploaded on the website of ITAT	16.12.2020
Date on which the file goes to the Bench Clerk	16.12.2020
Date on which the file goes to the Head Clerk	